

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.08.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5255 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Ajith Menon Vs. Bank of Maharashtra & Anr.	Dhaval Deshpande
2.	I.A. No. 5369 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Scitec Iparies Kereskedelmi Kft. Vs. Neuvera Wellness Ventures Pvt. Ltd.	Nikhil Palli
3.	I.A. No. 5381 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Omkara Asset Reconstruction Pvt. Ltd. Vs. Madhusudan Motors Pvt. Ltd.	Namit Suri
4.	I.A. No. 5384 of 2024 in Comp. App. (AT) No. ___ of 2024	Arvind Bali Vs. Union of India & Ors.	Sanya Kumar
5.	I.A. No. 5385 of 2024 in Comp. App. (AT) No. ___ of 2024	Satpal Bansal Vs. Union of India & Ors.	Sanya Kumar
6.	I.A. No. 5389 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Sudip Dutta @ Sudip Bijoy Dutta Through Authorised Representative Vs. Prashant Jain	Anando Mukherjee
7.	I.A. No. 5391 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Standard Chartered Bank Vs. Sony Mony Electronics Ltd.	R. Sudhinder
8.	I.A. No. 5409 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anurag Sales Corporation Vs. J.P. Engineers Pvt. Ltd.	Amol Vyas

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Assistant Registrar